GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2719 TO BE ANSWERED ON 02.08.2018

IRREGULARITIES UNDER MGNREGS

2719. SHRI HARISH MEENA: SHRI ALOK SANJAR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the total expenditure incurred on wages under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during each of the last three years and the current year;
- (b) whether the Government has taken measures to tackle deteriorating labour force under MGNREGS and if so, the details thereof;
- (c) the number of corruption cases/ complaints or irregularities received and disposed of during the last four years along with the steps taken by the Government to tackle corruption under MGNREGS; and
- (d) whether the Government proposes to establish any monitoring mechanism for this purpose and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a): The details of the expenditure incurred on wages under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) as reported by States/UTs in Management Information System (MIS) during the last three years and current year as on 30.07.2018 is given below:

	(Rs. in crore)
Year	Expenditure on wages
2015-16	30902.29
2016-17	40746.95
2017-18	43187.89
2018-19*	16185.49

*As on 30.07.2018

- (b): The Government has taken steps under MGNREGA from time to time. These include:
 - (i) Capacity building of functionaries on planning, training of State/ District/ Block level Technical Resource team is taken up under SAKSHAM training programme.
 - (ii) Training of Barefoot Technicians, capacity building of MGNREGA functionaries such as State Technical Resource Team / District Technical Resource Team / Block Technical Resource Team on Mission Water Conservation works, training on Geo-MGNREGA, training to Finance officers of States on preparation of fund proposals etc.

(c) & (d): Complaints of irregularities/ misappropriation of funds in implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in States/UTs are received in the Ministry from time to time. Since the responsibility of implementation of MGNREGS is vested with the State Governments/UTs, all complaints received in the Ministry and forwarded to the concerned State Governments/UTs for taking appropriate action including investigation, as per law. With a view to bringing in more transparency into the system and to minimize leakages, Direct Benefit Transfer (DBT) system in wage payment has been adopted. The Ministry has introduced Electronic Fund Management System (e-FMS) under which 99% (FY 2018-19 as on 30.07.2018) of wage payments are electronically credited into the worker's account through DBT system. The Government has started National Electronic Fund Management System (Ne-FMS) in 24 States and 1 UT for direct payment of wages into workers' accounts.
